NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 07/02/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER

PETITION NUMBER

: TCP/130/2016

NAME OF THE PETITIONER(S)

: G. Rajendran

NAME OF THE RESPONDENT(S)

: M/s C.R.I. Infrastructures (India) Private Limited & 5

others

UNDER SECTION

: 235, 397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

P.H. ARVINDM PANDIAN

FOR M. ROSHAN ATIR

BOY CIBI VISHINU

M. May My

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RER REPRIDENT

ORDER

Counsels representing both the parties are present and prayed time for making submissions. Time is enlarged at request. Put up on 23.02.2018.

(S VIJAYARAGHAVAN) Member(Technical)

-sd-(K ANANTHA PADMANABHA SWAMY) Member(Judicial)

bc